

By E-Mail/ Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/5208/A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Shri Md. Mahmud Hussain Barbhuiya,
Addl. District & Sessions Judge,
Hailakandi

Dated Guwahati, the 08th June, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. JHD(A)-03/2023/369-371 dated 23.05.2023

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail LTC for the block period of 2022-2025 to visit Chennai, along with your wife and two children, w.e.f 13.06.2023 to 18.06.2023, by the shortest possible route, as per existing Rules.

Thanking you,

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2022/5209-5212/A.
Copy to:-

Dated 08/06/2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The District & Sessions Judge, Hailakandi, for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

REGISTRAR (VIGILANCE)

DK